

9354
D.No. /2021, dated 15.12.2021

Principal District Court,
Cuddalore.

Bar Association
6400

OFFICIAL MEMORANDUM

Sub:	E-Courts - e-filing of cases - directions issued by Hon'ble High Court e-filing of cases in Cuddalore District on e-filing portal commence on and from 22.12.2021 - Instructions - Issued - Regarding.
Ref:	1. Hon'ble High Court's letter in ROC.No.30036A/2020/Comp3, dated 20.05.2020. 2. Hon'ble High Court's letter in ROC.No.30036A/2020/eCourt, dated 06.09.2021. 3. Hon'ble High Court's letter in ROC.No.30036A/2020/eCourt, dated 10.12.2021.

The Hon'ble High Court in the letter under reference 2nd cited above has directed to issue a notification to implement the e-Filing facility for all types of cases in Cuddalore District and to sensitize the Advocates and Litigant Public to avail the e-Filing facility.

As directed by the Hon'ble High Court, the facility of e-filing for all types of cases in Cuddalore District on e-filing portal (<https://efiling.ecourts.gov.in/tn/>) developed by the Hon'ble e-Committee, Supreme Court of India will commence on and from 22.12.2021.

Before e-filing, the Advocate or Party-in-person is required to create user account on the e-filing portal (<https://efiling.ecourts.gov.in/tn/>).

The account creation process shall be verified by One Time Password (OTP) which will be sent to the Mobile Number and email address of the concerned Advocate / Party-in-person. In case of Non-Availability of Record while registering, the Advocate / Party-in-person is required to send their details of advocate in the format enclosed herewith to pdjcuddbail@gmail.com.

A detailed guidelines and tutorial video prepared by the Hon'ble Madras High Court for the e-Filing process and the detailed user manual prepared by the Hon'ble e-Committee, Supreme Court of India along with the steps required to be taken as per the practice prevailing in Madras High Court is available on the web site of Madras High Court (<https://www.hcmadras.in.nic.in>).

Advocate / Party-in-person in case of difficulty may also contact the following person between 10.00 A.M. to 4.00 P.M. on all working days.

Thiru.R.Bakkiaraj, System Analyst - 9600625496

Advocate / Party-in-person are requested to avail the e-filing facility, using their own equipment.

[Signature]
15/12/21
Principal District Judge,
Cuddalore.

To.

1. All the Judicial Officers in Cuddalore District.
2. The President, All the Bar Associations in Cuddalore District, (through the Judicial Officer's concerned).